NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.11.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 8115 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Gulf Extrusions LLC Vs. Facade One International Private Limited	Pulkit Agarwal
2.	I.A. No. 8055 of 2026 in Comp. App. (AT) No. ___ of 2026	Bhenoy Dembla Vs. Precision Rubber Industries Private Limited & Ors.	Kunal Chheda
3.	I.A. No. 8111 of 2026 in Competition App. (AT) No. ___ of 2026	International Computer Resources & Anr. Vs. Competition Commission of India	Vidur Mohan
4.	I.A. No. 8133 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Employee Provident Fund Organisation, Jaipur Vs. Pawan Kumar Goyal	Kaushal Gautam
5.	I.A. No. 8141 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Mujahid Vs. U.P. Bone Mills Pvt. Ltd. & Ors.	Tashriq Ahmad
6.	I.A. No. 8142 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Redreef Finance and Investments Pvt Ltd Vs. Sunshine Caterers Pvt. Ltd.	Md Tauseef Alam

7.	I.A. No. 8149 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Varun Aggarwal Vs. Canara Bank & Anr.	Rahul Gupta
8.	I.A. No. 8163 of 2026 in Restoration Application (AT) No. ___ of 2026 in Competition App. (AT) No. 15 of 2018	Federation of Gujarat State Chemists and Druggists Association & Anr. Vs. Competition Commission of India & Ors.	Gunjan Chowksey

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